

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 242 OF 2018 &
IA NOS. 1032 & 1031 OF 2018

Dated : 30th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Mangalore Energies Pvt. Ltd.

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Ms. Nishtha Kumar
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : ----.

ORDER

IA NO. 1031 OF 2018

(for exemption from filing certified copy of the Impugned Order)

The learned counsel, Mr. S. Venkatesh, appearing for the Appellant submitted that, the instant application has been filed by the Appellant, praying for exemption from filing certified copy of the impugned order. The reasoning stated in the application may kindly be accepted and prayer sought in the application may kindly be granted in the interest of justice and equity.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

In the light of the statement made by the learned counsel appearing for the Appellant and the reasons stated in the application, the same was accepted and exemption from filing certified copy of the impugned order is granted to the Appellant. IA is allowed. With these observations, the instant IA stands disposed of.

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The Respondents, though served, unrepresented.

Admit.

Four weeks time is granted to the learned counsel appearing for the Respondents, if they so advised. They may file their respective replies in this matter by 27.09.2018, after duly serving copy on the other side. Thereafter, in the event, the replies have been filed by the Respondents, the learned counsel appearing for the Appellant is permitted to file his rejoinder submission by 08.11.2018, after duly serving copy on the other side.

List this matter for on **12.11.2018**, as requested.

(S.D. Dubey)
Technical Member
vt/pk

(Justice N.K. Patil)
Judicial Member